

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/167/2021**

HYDERABAD, this the 25<sup>th</sup> day of February, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member**  
**Hon'ble Mr. B.V. Sudhakar, Admn. Member**



1. Moturu Nageswara Rao, S/o Appa Rao (Late),  
Aged about 69 Years, Occp: Retired Private Secretary A,  
PPO No. C/MISC/19467/2010, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.58-24-51, Butchirajupalem,  
Visakhapatnam-530027.
2. Olety Satya Madhava, S/o Veereswara Sastry (Late),  
Aged about 70 Years, Occp: Retired Personal Assistanc C,  
PPO No. C/MISC/16279/2010, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.17-171, Ramalayam street, Prahladapuram,  
Visakhapatnam-530027.
3. Bonagiri Sankara Rao, S/o Sanyasi Rao,  
Aged about 71 Years, Occp: Retired Scientist D,  
PPO No. C/MISC/16580/2009, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.4-147/9, Plot No.79, Ajanta Park, RRV Puram,  
Visakhapatnam-530029.
4. Gaddam Subrahmanyam, S/o Ramanujaiah (Late),  
Aged about 66 Years, Occp: Retired Senior Store Officer,  
PPO No. C/MISC/16358/2014, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.58-24-58, Butchirajupalem,  
Visakhapatnam-530027.
5. Gaddam Krishna Veni, W/o Subrahmanyam,  
Aged about 72 Years, Occp: Retired Senior Admin Officer,  
PPO No. C/MISC/26327/2007, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.58-24-58, Butchirajupalem,  
Visakhapatnam-530027.



6. Nandeti Jacob Kishore Babu, S/o Mysaiah (Late),  
Aged about 67 Years, Occp: Retired Tech Officer B,  
PPO No. C/MISC/16343/2013, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.27-196/1/8, Chandanagiri Enclave, Flt No.402,  
Appannapalem, Vepagunta, Visakhapatnam-530047.
7. Manukonda Anuradha Vijaya Lakshmi, D/o Venkata Rao (Late),  
Aged about 68 Years, Occp: Retired Private Secretary A,  
PPO No. C/MISC/16290/2012, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.16-129, NSTL Colony, Prahladapuram,  
Visakhapatnam-530027.
8. Chappa Surya Prakasa Rao, S/o Krishna Murthy,  
Aged about 73 Years, Occp: Retired Technical Assistant B,  
PPO No. C/MISC/18930/2006, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.58-17-6/8, Aparna Apartment, Sanjeevayya Nagar,  
NAD, Visakhapatnam-530009.
9. Josyula Vijaya, W/o Ramakrishna,  
Aged about 64 Years, Occp: Retired Senior Store Officer,  
PPO No. C/MISC/11294/2016, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.7-18, Varalakshminagar, Vepagunta,  
Visakhapatnam-530047.
10. Reddy Rama Rao, S/o Naidu Babu (Late),  
Aged about 60 Years, Occp: Retired Technical Officer D,  
PPO No. 409202000374, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.23-10, Ganesh Colony, Srinivasa Nagar,  
Simhachalam, Visakhapatnam-530028.
11. Jyosyula Kesava Prasad, S/o Nagabhushanam (Late),  
Aged about 70 Years, Occp: Retired Tech Officer D,  
PPO No. C/MISC/18597/2009, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.58-14-16, HIG-102, Marrisalem VUDA Layout,  
NAD, Visakhapatnam-530009.
12. Kota Siva Rama Krishna Rao, S/o Venkataramana Rao (Late),  
Aged about 63 Years, Occp: Retired Stores Officer,  
PPO No. C/MISC/11043/2017, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.7-133-1/9, Flat No.SF-1, DR Paradise,  
Chanukyanagar, Chinamushidiwada, Visakhapatnam-530051.

13. Bhagavathula Satya Ganeswara Rao, S/o Butchanna (Late),  
Aged about 62 Years, Occp: Retired Stores Officer,  
PPO No. 409201800488, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.Flat No.401, SVLN Residency, TV Tower Colony,  
Simhachalam, Visakhapatnam-530028.
14. Chintada Simhachalam, S/o Jagannadham,  
Aged about 60 Years, Occp: Retired Technical Assistant B,  
PPO No. 409202000433, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.Flat No.1-36-1, MuliyaPuttu, Konthili (PO),  
Hukumpeta Mandalam, Visakhapatnam-531077.
15. Yellapu Subhramanyam, S/o Marayya (Late),  
Aged about 60 Years, Occp: Retired Technical Officer,  
PPO No. 409202000385, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.Flat No.58-20-15/11, Ramya Arcade,  
Butchirajupalem, Visakhapatnam-530027.
16. Chitturi Rama Krishna Rao, S/o Meera Saheb,  
Aged about 64 Years, Occp: Retired Technical Officer,  
PPO No. C/MISC/11349/2016, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.11-204/1, Ramakrishna Nagar, Gopalapatnam,  
Visakhapatnam-530027.
17. Yetcherla Lakshmana, S/o Sanyasinaidu,  
Aged about 72 Years, Occp: Retired Tech Asst. C,  
PPO No. C/MISC/26320/2007, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.5-2/2, Santoshnagar Colony, Kothapalem,  
Gopalapatnam, Visakhapatnam-530027.
18. Devarakonda Prasada Rao, S/o Suryanarayana (Late),  
Aged about 70 Years, Occp: Retired ALS D,  
PPO No. C/MISC/17001/2010, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.58-22-31, Butchirajupalem, Susarla Colony,  
Visakhapatnam-530027.
19. Surabhi Narasinga Rao, S/o Satyarao (Late),  
Aged about 70 Years, Occp: Retired Store Assistant C,  
PPO No. C/MISC/16191/2010, Naval Science &  
Technological Labouratory (NSTL), Visakhapatnam,  
R/o D.No.Flat No.304, Happy Home, APSEB Colony,  
Butchirajupalem, Visakhapatnam-530027.



20. Sariki Ganapathi Jagannadha Rao, S/o Appanna (Late), Aged about 60 Years, Occp: Retired Technical Officer, PPO No. 409202000487, Naval Science & Technological Labouratory (NSTL), Visakhapatnam, R/o D.No.58-19-8, Harijana Colony, Butchirajupalem, Visakhapatnam-530027.

... Applicants



(By Advocate : Sri KRKV. Prasad)

Vs.

1. Union of India represented by  
The Secretary, Ministry of Defence,  
Government of India,  
South Block, New Delhi-110011.
2. The Secretary,  
Department of Defence R&D,  
and Chairman DRDO,  
DRDO Bhavan,  
Rajaji Marg, New Delhi-110011.
3. The Director,  
Naval Science and Technological Labouratory,  
Visakhapatnam-530 027.
4. The Secretary, Government of India,  
Ministry of Personnel, Public Grievances & Pensions,  
Department of Personnel & Training,  
North Block, New Delhi-110 001.
5. The Ministry of Finance Rep. by  
The Secretary, Government of India,  
Department of Expenditure,  
North Block, New Delhi-110 001.

...Respondents

(By Advocate : Sri A. Vijaya Bhaskar Babu, Addl. CGSC)

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**ORAL ORDER**  
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)

**Through Video Conferencing:**



2. The OA is filed in regard to grant of notional increment to the applicants which fell due on a date subsequent to their dates of retirement.

3. Brief facts of the case are that the applicants retired on 30<sup>th</sup> June of different years. As the applicants retired the day before the due date of increment, they have not been sanctioned the increment citing the reason that they were not in service on the date of the increment. Applicants represented seeking the said benefit and the same has been turned down. Hence, the OA is filed.

4. The contentions of the applicants are that the Hon'ble High Court of Madras in W.P.No. 15732 of 2017 vide order dt. 15.09.2017 has granted the relief sought, which has attained finality and as the applicants are similarly placed, they need to be granted the relief sought. They also cited orders of this Tribunal.

5. Heard both the counsel and perused the pleadings on record.

6. A similar issue fell for consideration by this Tribunal in OA No.538/2020, which was disposed of on 26.08.2020 with a direction to the respondents therein to grant the benefit. Similar other OAs were also disposed of by this Tribunal on the same lines. On being challenged in the

Hon'ble High Court of Telangana in WP No.20907/2020 & Batch, orders of the Tribunal have been suspended by the Hon'ble High Court on 03.12.2020.



7. In view of the above position, the respondents are directed to consider grant of relief sought by the applicants depending on the judgment of the Hon'ble High Court on the issue, as and when it is delivered.

With the above direction, the OA is disposed of at the admission stage, with no order as to costs.

**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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